

Production of sub-standard vitamins

1273. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that M/s. Glaxo Lab. Ltd. are manufacturing vitamins and other baby foods which are mostly sub-standard; and

(b) if not, the details of sample examined during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

M/s. Associated Pharma, Kirti Nagar

1274. SHRI RAM BHAGAT PASWAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of samples tested from the products of M/s. Associated Pharma, Kirti Nagar, Delhi and the samples from its sister organisations so far during 1984; and

(b) the details of medicines which were found to be sub-standard?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) As per information received from Delhi Administration, Delhi, no sample from 1.1.1984 to date has been taken for test or analysis of products of M/s. Associated Pharma, Kirti Nagar, New Delhi or from its sister organisation.

(b) Does not arise.

C.G.H.S. Dispensary No. 58, Delhi

1275. SHRI RAFIQ ALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the building to which C.G.H.S. dispensary No. 58 in Delhi has been shifted is equipped for running a 'Poly clinic', specialist services and laboratory tests;

(b) whether any of the said services has started functioning; and

(c) if not, when they are expected to start functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUDBEN M. JOSHI): (a) to (c) Beneficiaries attached to Dispensary No. 58, Nangal Raya are provided Specialist Services and Laboratory Services from 'Maya Puri' and Tilak Nagar dispensaries respectively, which is situated at a distance of approx. 5 km. from each. At present there is no proposal under consideration for opening polyclinic Specialist Services|Laboratory services at Nangal Raya Dispensary.

Congress of Medical Sciences under the auspices of the Medical Council of India

1276. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in January, 1984 the Medical Council of India organised a Congress of Medical Sciences in New Delhi;

(b) if so, the details thereof;

(c) whether each delegate was required to deposit with the Medical Council Rs. 250 as delegate fee;

(d) if so, the total number of delegates and the total amount received;

(e) whether it is a fact that in some cases cheques|drafts received in the name of Secretary, Medical Council of India were returned to the delegates and they were asked to send